

DIVISION BENCH

ITEM NO. 106

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 99/ALD/2019

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th
September, 2022, 2:30 pm

NAME OF THE COMPANY	KESHO PACKAGING PVT LTD V/S FRYO FOODS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE

: For the operational creditor

NONE

: For the corporate debtor

ORDER

None present for the parties.

Let the matter be listed on 12th December, 2022.

—Sd—

(Subrata Kumar Dash)
Member (Technical)

—Sd—

(Harnam Singh Thakur)
Member (Judicial)

26th September, 2022

Kumud Narayan
(PS)